

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5350
ANSWERED ON:28.04.2010
INDO-BANGLA AGREEMENT ON TERRORISM
Rawat Shri Ashok Kumar

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and Bangladesh have signed any agreement to set up mechanism for taking up action against terrorism and organised crimes; and

(b) if so, the conditions of the agreement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) & (b): During the visit of Prime Minister Sheikh Hasina to India from January 10-13, 2010, India and Bangladesh had signed an Agreement on Combating International Terrorism, Organized Crime and Illicit Drug Trafficking. This Agreement facilitates cooperation in combating international terrorism, illicit drug trafficking in narcotic drugs and psychotropic substances including their precursor chemicals and provides each other with mutual legal assistance in the investigation, prosecution and suppression of crime, subject to their domestic laws and regulations.